

(a) whether Delhi Development Authority proposes to change the mode of payment for built-up flats under LIG, MIG and EWS from hire-purchase to cash down;

(b) if so, the reasons therefor; and

(c) its effect on low income and weaker section allottees ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) DDA has taken a decision to convert all MIG allotments and a portion of the LIG allotments on cash down basis. The allotment to the EWS category will be given only on hire purchase basis.

(b) and (c) This decision was taken as one of the measures to bridge the gap between the revenue and expenditure anticipated during the year 1986-87 and to augment the financial resources for the housing activities of the DDA. 25% of the registrants under the LIG category are likely to be affected by the decision as they would be required henceforth to make the payment on cash down basis. The EWS category will not be affected as all allotments in this category will be made on hire-purchase basis

Reduction in land ceiling

475. DR. A.K. PATEL :

SHRI C. JANGA REDDY :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether in May, 1985 State Revenue Ministers had agreed that agricultural land ceiling limit be lowered for a family of 5 members to 5 hectares for the best category of land with assured irrigation and capable of raising at least two crops in a year, 7.5 hectares for the next category with assured irrigation for at least one crop a year and 12 hectares for the rest;

(b) if so, the progress made in each State so far in this regard;

(c) the remedial measures being taken in respect of the areas where no progress or unsatisfactory progress has been reported; and

(d) the steps taken by the Union Government in the Union Territories in this direction ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI RAMANAND YADAV) : (a) to (d) In the Conference of State Revenue Ministers held in May, 1985 the consensus was that this issue would be considered by the State Governments and the Union Territories. All the States/Union Territory Administrations have not yet taken a final view on the issue.

Live telecast of events of national and international importance

476. SHRI SYED SHAHABUDDIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the policy of Doordarshan for live telecast of events of national and international importance;

(b) the number and particulars of live telecasts during 1985-86 including the duration of each and its estimated audience;

(c) the cost per minute of live telecast during the normal telecasting time and outside the normal time; and

(d) the extent to which the cost was met by private sponsors ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) It is the endeavour of Doordarshan to telecast live, nationally and internationally important events, depending upon the availability of resources and technical facilities.

(b) The information on the number